

From,

**Rajiv Sharma, HJS
Joint Registrar (Services),
High Court of Judicature
at Allahabad**

To,

**Shri Raghvendra Kumar, HJS
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor Jawahar Bhawan Annexe,
Lucknow-226001**

No. 51 /D.R.(S)/2014

Dated: Allahabad: February 11,2014

Subject: Nomination of Judicial Officers for participation in the 12th All India Meet of the State Legal Services Authorities.

Sir,

With reference to your letter No. 533/SLSA-167/2014 dated 04.02.2014 on the above noted subject, I am directed to say that the Court has been pleased to nominate All the District & Sessions Judge/ Chairperson District Legal Services Authority with the direction to nominate Secretary, District Legal Services Authority in their respective districts for participation in 12th All India Meet of the State Legal Services Authorities scheduled from 08.03.2014 to 09.03.2014 at Lucknow and also directed to nominate Principal Magistrate, Juvenile Justice Board of their respective districts to participate in inaugural function on 08.03.2014 of 12th All India Meet of the State Legal Services Authorities.

Yours faithfully,

Sd/-
Joint Registrar (Services)

No. 51 (i)/ D.R.(S)/2014 of the date 11.02.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges/ Chairperson District Legal Services Authority with the request to kindly attend the 12th All India Meet of the State Legal Services Authorities scheduled from 08.03.2014 to 09.03.2014 at Lucknow and comply the following direction of the Hon'ble Court:
 - (I) You shall nominate Secretary, District Legal Services Authority in your respective districts for participation in 12th All India Meet of the State Legal Services Authorities scheduled from 08.03.2014 to 09.03.2014 at Lucknow.
 - (II) You shall also nominate Principal Magistrate, Juvenile Justice Board of your respective districts to participate in inaugural function on 08.03.2014 of 12th All India Meet of the State Legal Services Authorities, Lucknow.

(III) You shall send the list of nominated officers from your respective districts to U.P. State Legal Services Authority, Lucknow at the earliest.

3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Services)